

Annexure – 7

Name of the corporate debtor: M/s Nandanam Tiles and Sanitarries Pvt Ltd ; Date of commencement of CIRP: 19/01/2024 ;
List of creditors as on: 29/06/2024
List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Kerala State GST Dept	Kerala Govt	31/01/2024	593,030.00		Operational Creditors - Govt Dues	No	Nil	No	Nil	Nil	Nil	593,030.00	Claim is not submitted in the prescribed FORM B
2	Employee State Insurance Corporation, Thrissur	Kerala Govt	31/01/2024	731,671.00	731,671.00	Operational Creditors - Govt Dues	No	Nil	No	Nil	Nil	Nil	-	Recovery notices issued in the name of the company are submitted as supporting documents. Out of 10 notices mentioned in the claim form two notices are issued in the name of M/s Nandanam interio S Mart, further 7 notices are issued in the name of M/s Nandanam Sanitarries, hence it is to be confirmed that the notices are issued in connection with the Corporate Debtor.
3	KSEB-MUTHUVARA	Kerala Govt	2/2/2024	29,740.00		Operational Creditors - Govt Dues	No	Nil	No	Nil	Nil	Nil	29,740.00	Claim is not submitted in the prescribed FORM B
4	Employee Provident Fund Organisation		7/3/2024	5,204,675.00	2,322,919.00	Operational Creditors - Govt Dues	No	Nil	No	Nil	Nil	Nil	2,881,756.00	Penal damages and interest portions are not yet admitted as it is to be verified with additional supporting documents.
	Total			6,559,116.00	3,054,590.00								3,504,526.00	